

National Highway in Orissa to link Berhampur with Jaipur

4989. SHRI SRIBATCHA DIGAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the survey work for constructing a National Highway in the State of Orissa to link Berhampur with Jaipur *via* Baliguda, has been completed;

(b) if so, whether it has not yet been implemented; and

(c) if so, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). Presumably the Hon'ble Member is referring to link Berhampur (Ganjam District) with Jeypore (Koraput District) *via* Baliguda through a National Highway. The Orissa Government had included in their proposals for additions to the existing National Highway system in the Fifth Plan the following two roads:

(a) Angul-Tikarpara - Phulbani-Baliguda - Tumuribandh-Maniguda - Kamatalpeta - Koraput Road.

(b) Gopalpur - Berhampur - Aska - Daringbadi - Baliguda - Tumuribandh - Rampur - Amat - Titilagarh - Khariar - Nawapara - Raipur Road.

Had these two roads been accepted Berhampur and Jeypore would have been connected *via* Baliguda.

However, it has not been possible to accept these proposals since, due to financial stringency, the Government of India are unable to undertake any expansion of the existing National Highway system at present.

Age limit for appearing in I.A.S. and allied services examinations

4990. SHRI S. B. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal under Government's consideration to

relax the age limit for appearing in the I.A.S. and Allied Services Examinations for the Government servants;

(b) if so, whether Government have received any representation from Government Servants in this regard; and

(c) what is the decision arrived at in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) No, Sir.

(b) and (c). There have been some representations from certain Government Servants requesting for relaxation in the upper age limit for appearing in the I.A.S. and Allied Services examinations conducted annually by the UPSC. However, Government do not consider it necessary to grant any relaxation in the age limit in favour of Government Servants.

राष्ट्रीय राजपथ संख्या 31 को संख्या 34 से जोड़ा जाना

4991. श्री युवराज : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय राजपथ संख्या 31 को राष्ट्रीय राजपथ सं० 34 से जोड़ देने पर बिहार और पश्चिम बंगाल के बीच माल की दुलाई में बड़ी सुविधा होगी और इससे दूरी, खर्च और समय में भी बचत होगी ;

(ख) क्या राष्ट्रीय राजमार्ग 31 को पश्चिम बंगाल के राजमार्ग 34 से जोड़ने के लिये इसे कोटा से कटिहार-लामा होकर बनाना पड़ेगा; और

(ग) इस क्षेत्र के पिछड़ेपन और माल की दुलाई और व्यापार की सुविधा को ध्यान में रखते हुए इन दोनों राष्ट्रीय राजमार्गों को इस प्रकार कब तक जोड़े जाने का प्रस्ताव है और यदि नहीं, तो इसके क्या कारण हैं ?